Declaration of Assets and Liabilities

Year 2020-21

		I, Saurabh	Srivastava , so	n/daughte	er/wife of	Sri Vinay Ku	mar
	Sriv	astava ,Aged_	27 years, belongir	ng to <u>Biha</u>	r legislative a	ssembly secr	etariat
	serv	rice and presently w	working as <u>Assista</u>	nt give	herein below	the details o	f the
To Fran	asse	ets (immovable, mo	ovable, bank balanc	e, etc.) of	myself, my s	pouse and	
3	depe	endants*:					
15 2	Α.	Details of mov					
A Ag	give	(Assets in joint n)	name indicating the	e extent of	f joint owners	ship will also I	nave to be
A-Duta	Sr.	Description	Self	Spouse	Dependant-	Dependant-	Danastast
(823.37	No.			Name(S)	1 Name	2 Name	Dependant- 3 Etc. Name
15.	(i)	Cash	Rs- 2000 /-	-	-	-	-
2150	(ii)	Deposits in Banks, Financial Institutions And	SAVING A/C- Rs- 612790/ SBI FD and PPF	-	-	-	-
2150		Non-Banking Financial Companies	deposit- Rs 3780975				
	(iii)	Bonds, Debentures and Shares in companies	Mutual fund- Rs. 192415	-	-	-	-
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	-	-	-	-
	(v)	Motor Vehicles (details of make, etc.)		-		-	-
	(vi)	Jewellery (give details of weight and value)	20 gms of gold worth around Rs. 95000/-	-	- Wassata	-	-
	(vii)	Other assets, such as values of claims /	-	-	- 5.00	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-		-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	-		-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-		-	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-		-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	-	-	
	(ii) Loans from financial institutions	-	-	
	(iii) Government Dues:(a) dues to departments dealing with government accommodation		-	
	(b) dues to departments dealing with supply of water		Figure (Standard Article)	
	(c) dues to departments dealing with supply of electricity			
	(d) dues to departments dealing with telephones	- (64	-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		-	
	(f) Other dues, if any	-	-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return	INCOME TAX RETURN FILED FOR ASSESMENT YEAR 2020-2021 WITHOUT ANY INCOME TAX LIABILITIES	-	

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filed. Give also Permanen Account Number (PAN)]	PAN NO DISPS8320C	
(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
(iii) Sales Tax [Only in case of proprietary business]	-	- Transfer of the second
(iv) Property Tax	-	

C. Personal Detail

GPF/CPF/PRAN No. :-110193801094 Gender (M/F)M Date of Birth 2 1 0 3 1 9 3 (DD/MM/YYYY) Class/Group (A/B/C) Cadre BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT SERVICE (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District **PATNA**

I hereby declare that the above details are true to the best of my knowledge and belief. I also hereby declare that I have ancestral property in Ranchi, Faridabad and Hazaribagh registered by the name of my parents and ancestral property in Patna and in my paternal village Gamharia registered in the name of my grandparents.

Signature Sanzathbinitana

Name of Employee: SAURABH SRIVASTAVA

Place: <u>PATNA</u> Date: <u>15.02,2021</u>.

Designation: _

ASSISTANT

Department:

BIHAR LEGISLATIVE ASSEMBLY

SECRETARIAT

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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